

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 42

CP/21(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **06.05.2024**

NAME OF THE PARTIES: **SHASHI TANNA V/S DEVKARAN AND CO**
PVT LTD

Section 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Ms. Kriti Kalyani, Advocate a/w Mr. Harit Lakhani, Advocate i/b Shardul Amarchand Mangaldas & Co. appeared for the Petitioner.
2. Mr. Raj Adhia, Advocate a/w Rhia Mehta, Advocate i/b TRD Associates appeared for the Respondent no. 1.
3. Learned counsel for the Petitioner is pre-occupied before Hon'ble High Court.
4. List this matter on **24.06.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna